# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

#### PRINCIPAL BENCH

#### 2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

### **DAILY CAUSE LIST DATED 02.05.2024**

# COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

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## For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3111 of 2024 in Comp. App. (AT) (Ins) No of 2024	Royal Manpower Services Through Its Proprietor Vasudev Vs. Fardiabad Autocomp System Pvt. Ltd.	Karan Gandhi
2.	I.A. No. 3113 of 2024 in I.A. No of 2024 in Comp. App. (AT) (Ins) No. 1457 of 2023	Pravin Electricals Ltd. Vs. Akshaya Engineering Works Pvt. Ltd.	Eeshan Pandey
3.	I.A. No. 3156 of 2024 in I.A. No of 2024 in Comp. App. (AT) (Ins) No. 406 of 2022	Ram Kishor Arora, Suspended Director of Supertech Ltd. Vs. Union Bank of India & Anr.	Pankaj Agarwal

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1. Notice Board

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By order -sd/-

**Assistant Registrar**